

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-111/2012/5691/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the <sup>th</sup> 8 August, 2022.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/6186, dtd. 06.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.08.2022 along with station leave permission, from the evening of 06.08.2022 till the morning of 10.08.2022**, has been granted. The Addl. District & Sessions judge, No. 2, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/5692 /A dated** , 08-08-2022

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**